

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

CP-124/252/ND/18

In the matter of
Arham Infrastructure (P) Ltd

....PETITIONER

SECTION :
Under Section 252

Order delivered on 05.3.2018

Coram :
R. Varadharajan,
Hon'ble Member (Judicial)

(V.K. Subburaj)
Hon'ble Member (Tech.)

For the Petitioner

For the Respondent

For the RD (N)

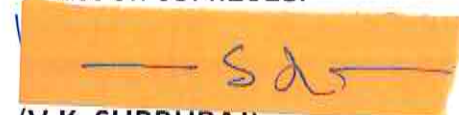
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: Mr. Manish Jain, Co. Prosecutor

ORDER

None appears for the petitioner. Post the matter on 05.4.2018 for the appearance of the petitioner. Non-appearance of the petitioner will result in dismissal of the petition.

List on 05.4.2018.



(V.K. SUBBURAJ)
MEMBER (TECH.)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
05.3.2018